

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619 JODHPUR**

## ORDER SHEET

COURT NO. : 1

01.10.2018

O.A./290/245/2018

## GOKUL GEHLOT

M.A./290/171/2018

-V/S-

[MA FOR CONDONATION OF DELAY] M/O FINANCE

[REPLY NOT FILED]

ITEM NO:5

FOR APPLICANTS(S) Adv. : Mr. A.K. Kaushik

FOR RESPONDENTS(S) Adv.: Mr. Sunil Bhandari

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsels for both sides.</p> <p>MA No.171/2018 for condonation of delay is allowed for the reasons mentioned therein. Accordingly, the delay in filing the OA No.245/2018 is condoned.</p> <p>Learned counsel for the respondents seeks four weeks' time to file reply to OA No.245/2018, which is allowed.</p> <p>List on 06.12.2018.</p> <p style="text-align: right;">( HINA P. SHAH) MEMBER (J)</p>